

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.08.2026

ORDER NO. 115 of 2026

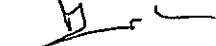
Hon'ble Officiating President is pleased to order the sitting commencing for CESTAT, New Delhi from **31.08.2026 to 01.10.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 31.08.2026 to 25.09.2026	Dr. Rachna Gupta, Hon'ble Officiating President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench matters
From 28.09.2026 to 01.10.2026	Dr. Rachna Gupta, Hon'ble Officiating President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 31.08.2026 to 11.09.2026	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 14.09.2026 to 25.09.2026	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 28.09.2026 to 01.10.2026	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of leave/tour/chamber work of Hon'ble Officiating President/Hon'ble Member (Judicial) in a DB, Hon'ble Member (Technical) will sit in Single Member Bench and the other available Division Bench, if available, will hear all Division Bench matters.
2. If a Judicial Member and a Technical Member is on leave the available Judicial Member and the Technical Member will form the DB and hear all the matters.
3. In the event of leave/tour of a Technical Member, the other Division Bench will hear all matters and the Judicial Member will sit in the Single Member Bench and in the case of Hon'ble Officiating President, Her Lordship will do the Chamber work.
4. All part heard matters are released for fresh hearing before the regular bench unless otherwise specifically constituted by separate order by the Hon'ble Officiating President.
5. The sitting will, however, be subject to the vacations/holidays as published.
6. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi/Ahmedabad/Kolkata/Allahabad, P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.08.2026

ORDER NO. 116 of 2026

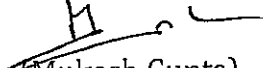
Hon'ble Officiating President is pleased to partially modify the roster order no 68 of 2026 for CESTAT, Hyderabad from **14.09.2026** to **25.09.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 14.09.2026	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Single Member Bench matters
From 15.09.2026 to 25.09.2026	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters

Note:

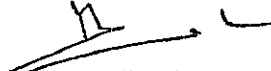
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By Order


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar